

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/7(CHE)/2024
NAME OF THE PETITIONER(S) : Allianz Bulk Carriers DMCC
NAME OF THE RESPONDENT(S) : A&N Seaways and Projects Pvt. Ltd.
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Shri. Balaji Iyer, Ld. Counsel for the Petitioner.
Shri. Aravindan, Ld. Counsel for the Respondent.

Ld. Counsel for the Respondent seeks and is granted a weeks time to file the reply stating that reply has been sent to the Respondent for signature.

Copy be served on the Counsel for the Petitioner.

Rejoinder, if any, be filed within a week thereafter.

List the petition on **10.06.2024** for hearing.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs